

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 198/MP/2016**

**Coram:**

**Shri A. K. Singhal, Member  
Shri A. S. Bakshi, Member  
Dr. M. K. Iyer, Member**

**Date of Order : 13.2.2018**

**In the matter of:**

Corrigendum to order dated 7.2.2018 in Petition No. 198/MP/2016.

**And in the matter of:**

Petition under Section 79 of the Electricity Act, 2003 and provisions of the Central Electricity Regulatory Commission (Grant of Connectivity, Long Term Access and Medium Term Open Access in inter-State Transmission and related matters) Regulations, 2009 and the provisions of Central Electricity Regulatory Commission (Sharing of inter-State Transmission Charges and Losses) Regulations, 2010 for revising the date of operationalisation of LTA granted to Singrauli Small Hydro Power Station (2X4MW) to 31.3.2017 or the actual COD whichever is later.

**And in the matter of:**

NTPC  
NTPC Bhawan  
Core-7, scope Complex  
7, Institutional Area, Lodi Road  
New Delhi-110003.

**.....Petitioner**

**Vs**

1. Power Grid Corporation of India Limited,  
'Saudamini', Plot No.2,  
Sector -29, New Delhi -110 037

2. Uttar Pradesh Power Corporation Limited  
Shakti Bhawan  
14, Ashok Marg  
Lucknow-226001



3. Ajmer Vidyut Vitran Nigam Limited  
Old Power House, Hathi Bhata  
Jaipur Road, Ajmer, Rajasthan

4. Jaipur Vidyut Vitran Nigam Limited  
New Power House, Industrial Area,  
Jaipur, Rajasthan

5. Jodhpur Vidyut Vitran Nigam Limited  
New Power House, Industrial Area,  
Jodhpur, Rajasthan

6. Tata Power Delhi Distribution Ltd.  
33 kV Sub-stations, Hudson Lines,  
Kingsway Camp, Delhi-110009

.....Respondents

### **CORRIGENDUM**

In para 15 of order dated 7.2.2018 in Petition No. 198/MP/2016, the word “therefore” in the sixth line shall be read as “thereafter”.

2. All other terms of the order dated 7.2.2018 remains unchanged.

**sd/-**  
**(M. K. Iyer)**  
**Member**

**sd/-**  
**(A. S. Bakshi)**  
**Member**

**sd/-**  
**(A. K. Singhal)**  
**Member**

